

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 47319/2024

[Arising out of impugned final judgment and order dated 21-06-2024 in S.A. No. 680/2021 21-06-2024 in CRP No. 1738/2021 passed by the High Court of Judicature at Madras]

V.C. THANGAMAGAN @ M.C. KALAITHANGAM

Petitioner(s)

VERSUS

SAROJA AMMAL &amp; ORS.

Respondent(s)

( IA No.268010/2024-CONDONATION OF DELAY IN FILING and IA No.268012/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.268013/2024-EXEMPTION FROM FILING O.T. )

Date : 29-11-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) Mr. B. Karunakaran, AOR  
Mr. S Suresh, Adv.  
Mrs. Lavan Devi J, Adv.  
Mrs. K Balambihai, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

At request, list on 03.12.2024.

(NEETU SACHDEVA)  
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)  
COURT MASTER (NSH)